GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA STARRED QUESTION NO. 70 TO BE ANSWERED ON 21st NOVEMBER, 2016

IMPORT OF METALLIC SCRAP

*70. SHRI RAM CHARITRA NISHAD:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the salient features of the existing policy to import metallic scrap/waste material;
- (b) whether some deficiencies have been reported in the said policy and if so, the details thereof along with the followup corrective action taken in the matter;
- (c) whether it has been made mandatory for any sea port to be designated for import of unshredded metallic scrap, to install radiation portal monitors and container scanners by March, 2017 and if so, the details and the rationale thereof; and
- (d) whether only entry sea ports are designated and notified for imports of these scraps and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

a) to d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 70 FOR ANSWER ON 21st NOVEMBER, 2016 REGARDING "IMPORT OF METALLIC SCRAP"

(a) to (d): As per the Foreign Trade Policy, 2015-20,import of 15 kinds of metallic scrap/wastes of any form is 'free' and is subject to the condition that it will not contain hazardous, toxic waste, radioactive contaminated waste/scrap containing radioactive material, any types of arms, ammunition, mines, shells, live or used cartridge or any other explosive material in any form either used or otherwise.

While shredded metallic waste and scraps are permitted through all ports of India subject to Pre Shipment Inspection Certificates (PSIC); import of unshredded metallic waste and scrap of these 15 metals were allowed only through the following 26 designated ports till 06/10/2016:

1. Chennai, 2.Cochin, 3.Ennore,4.JNPT, 5.Kandla, 6. Mormugao,7. Mumbai, 8.New Mangalore,9. Paragraphdip,10.Tuticorin, 11.Vishakhapatnam, 12.Mundra 13. Kolkata, 14.Pipava,15.ICDLoni, Ghaziabad, 16. ICD Ludhiana, 17.ICD Dadri (Greater Noida), 18.ICD Nagpur, 19.ICD Jodhpur, 20.ICD Jaipur, 21.ICD Udaipur, 22. CFS Mulund, 23. ICD Kanpur, 24.ICDAhmedabad, 25.ICD Pitampur and 26.ICD Malanpur.

This policy was reviewed by the Government keeping in view the increasing demand for import of unshredded scrap through other ports, besides the above 26 designated ports. On the basis of inter-ministerial consultations, it was considered necessary to check the contaminated consignments at the port of entry and not to allow these to the hinterlands. Accordingly, the above entry points were revised for unshredded metallic waste/scraps vide the Public Notice No.38/(2015-2020) dated 06/10/2016.

As per this Public Notice, any sea port to be designated for import of un–shredded metallic scrap will be required to install Radiation Portal Monitors and Container Scanner with adequate security. The sea port having completed the above shall approach jurisdictional Customs for inspection and certification. Customs may give necessary clearance on receipt of certification from Atomic Energy Regulatory Board (AERB). On getting clearance from Customs, DGFT will notify such a port as designated port for import of un–shredded scrap.

The existing designated 14 sea ports namely Chennai, Cochin, Ennore, JNPT, Kandla, Mormugao, Mumbai, New Mangalore, Paradip, Tuticorin, Vishakhapatnam, Pipava, Mundra and Kolkata will be allowed to import un-shredded scrap till 31st March, 2017 by which time they are required to install and operationalize Radiation Portal Monitors and Container Scanner. Such sea ports which fail to meet the deadline will be derecognised for the purpose of import of un-shredded metallic scrap w.e.f 1.4.2017.

Further, any ICD can handle clearance of un–shredded metallic scrap provided the same passes through any of the designated sea ports as mentioned above or any new ports to be notified/designated from time to time, where Radiation Portal Monitors and Container Scanner are in operation and the consignment is subjected to risk based scanning/monitoring as per the protocol laid down by Customs.

Notwithstanding the above, import consignments shall be subject to pre-inspection certificate from the country of origin.
